

Health Units and Hospitals

3316. Shri H. C. Linga Reddy:
Shri P. R. Chakraverti:

Will the Minister of **Health and Family Planning** be pleased to state:

(a) the number of Health units and Hospitals in the country till the end of the Third Plan period; and

(b) how many of them have doctors and how many do not have them?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) and (b). The information is given in the statement laid on the Table of the House [Placed in Library. See No. LT-6914/66].

Urban Community Development

3317. Shri P. R. Chakraverti:
Shri H. C. Linga Reddy.

Will the Minister of **Health and Family Planning** be pleased to state:

(a) the number and names of places where Urban Community Development Blocks are introduced;

(b) how they are working with the outlay incurred and the results achieved;

(c) whether some more Blocks are proposed to be started in the Fourth Five Year Plan; and

(d) if so, how many and in what places?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) A statement is laid on the Table of the House. [Placed in Library. See No. LT-6915/66].

(b) The Urban Community Development Scheme was approved by the Government of India in July 1965. The allotment of the projects on the basis of requests received from the States/Union Territories, selection of personnel and their training at various Schools of Social Work took

time and the projects actually started functioning from February, 1966 onwards as and when the training of personnel was over. The Project in Agartala was started only in June 1966. It is too early to assess the results achieved.

(c) and (d). The expansion of the programme will be considered in the light of results achieved. Necessary action to allot the unallotted projects is in hand.

Irrigation and Power Schemes in U.P.

3318. Shri Vishwa Nath Pandey: Will the Minister of **Irrigation and Power** be pleased to state the number of Irrigation and Power schemes of the Government of Uttar Pradesh pending at present with the Central Government for sanction with their details in terms of money involved and the benefits likely to be accrued from them?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): A Statement is laid on the Table of the House. [Placed in Library. See No. LT-6916/66].

Power Generation in U.P.

3319. Shri Vishwa Nath Pandey: Will the Minister of **Irrigation and Power** be pleased to state;

(a) the present capacity of Uttar Pradesh for generating electricity;

(b) whether there is any proposal to increase the quantum of power in that State during 1966-67; and

(c) if so, the details thereof?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) The present installed generating capacity in Uttar Pradesh is 910 MW.

(b) Yes.

(c) The following Power Stations are expected to be commissioned dur-